

Seventeenth Loksabha

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Title : Papers laid on the Table of the House by Ministers/Members

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विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री; पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह): अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) सेंट्रल सिविल सर्विसेज कल्चरल एण्ड स्पोर्ट्स बोर्ड, नई दिल्ली के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) सेंट्रल सिविल सर्विसेज कल्चरल एण्ड स्पोर्ट्स बोर्ड, नई दिल्ली के वर्ष 2020-2021 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7597/17/22]

रेल मंत्रालय में राज्य मंत्री; कोयला मंत्रालय में राज्य मंत्री तथा खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उप-धारा (1) के अंतर्गत खनिज छूट (संशोधन) नियम, 2022 जो 7 सितम्बर, 2022 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 684(अ) में प्रकाशित हुए थे, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।
- (2) खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उप-धारा (1) के अंतर्गत अधिसूचना सं. सा.का.नि. 860 (अ) जो 16 दिसम्बर, 2021 के भारत के राजपत्र में प्रकाशित हुई थी और जिसके द्वारा निदेशित किया गया है कि इस अधिसूचना के प्रकाशन की तारीख से उक्त अधिनियम की धारा 11 की उप-धारा (4) और (5) के परंतुकों और धारा 10ख उप-धारा (3) और (4) के परंतुकों के अंतर्गत केंद्र सरकार की शक्तियां डॉ. वीणा कुमारी डर्मल, संयुक्त सचिव द्वारा भी प्रयोक्तव्य होंगी और उन्हें "अभिहित अधिकारी" के रूप में जाना जाएगा, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।
- (3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7598/17/22]

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI ANUPRIYA PATEL):** Sir, I beg to lay on the Table:-

- (1) (i) A copy each of the Annual Reports (Hindi and English versions) of the Government e-Marketplace, New Delhi, for the years 2017- 2018 to 2019-2020, along with Audited Accounts.
  - (ii) A copy each of the Review (Hindi and English versions) by the Government of the working of the Government e-Marketplace, New Delhi, for the years 2017-2018 to 2019-2020.
  - (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in Library, See No. LT 7599/17/22]

**THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR):** Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Materials for Electronics Technology, Pune, for the year 2020-2021, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Materials for Electronics Technology, Pune, for the year 2020-2021.
  - (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in Library, See No. LT 7600/17/22]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Mumbai, for the year 2020-2021, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Society for Applied Microwave Electronics Engineering and Research, Mumbai, for the year 2020-2021.
  - (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- [Placed in Library, See No. LT 7601/17/22]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Software Technology Parks of India, New Delhi, for the year 2020- 2021, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Software Technology Parks of India, New Delhi, for the year 2020-2021.
  - (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- [Placed in Library, See No. LT 7602/17/22]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Advanced Computing, Pune, for the year 2020-2021, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Advanced Computing, Pune, for the year 2020-2021.
  - (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- [Placed in Library, See No. LT 7603/17/22]

**THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIMATI DARSHANA VIKRAM JARDOSH):** Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2020-2021.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2020-2021, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bangalore, for the year 2020-2021.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7604/17/22]

(3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Birds Jute and Exports Ltd, Kolkata, for the year 2020-2021.
- (ii) Annual Report of the Birds Jute and Exports Ltd, Kolkata, for the year 2020-2021, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7605/17/22]

- (b) (i) Review by the Government of the working of the Handicrafts & Handlooms Export Corporation of India Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Handicrafts & Handlooms Export Corporation of India Limited, New Delhi, for the year 2020-2021, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 7606/17/22]

(5) A copy of the Jute Bags (Quality Control) Order, 2022 (Hindi and English versions) published in Notification No. S.O.2601 (E) in Gazette of India dated 6<sup>th</sup> June, 2022 issued under sub-section (1) and (2) of Section 16 read with section 17 and sub-section 3 of Section 25 of the Bureau of Indian Standards Act, 2016.

[Placed in Library, See No. LT 7607/17/22]

(6) A copy of the Notification No. S.O.2619(E) (Hindi and English versions) published in Gazette of India dated 7<sup>th</sup> June, 2022 making certain amendments in the Notification No. S.O.5421(E) dated 27<sup>th</sup> December, 2021 under Section 3(1) of the Jute Packaging Material (Compulsory Use in Packaging Commodities) Act, 1987.

[Placed in Library, See No. LT 7608/17/22]

(7) A copy each of the following Notifications (Hindi and English versions) under Section 13B of the Central Silk Board Act, 1948:-

- (i) The Central Silk Board (Administrative, Accounts and General Cadre Posts), Group 'A' Posts, Recruitment Rules, 2021 published in Notification No. G.S.R.254(E) in Gazette of India dated 4<sup>th</sup> April, 2022.
- (ii) The Ministry of Textiles, Central Silk Board, Director (Group 'A' Post) Recruitment Rules, 2022 published in Notification No. G.S.R. 312(E) in Gazette of India dated 25<sup>th</sup> April, 2022.

(iii) S.O. 2322(E) published in Gazette of India dated 20<sup>th</sup> May, 2022 notifying nomination of the officers, mentioned therein, to serve as member of Central Silk Board for a period of three years from the date of publication of the notification, subject to provisions of the Act.

(iv) S.O. 1676(E) published in Gazette of India dated 6<sup>th</sup> April, 2022 making certain amendments in the Notification No. S.O. 611(E) dated 11<sup>th</sup> February, 2022.

(v) S.O. 1675(E) published in Gazette of India dated 6<sup>th</sup> April, 2022 notifying the nomination of the officers, mentioned therein, to serve as member of Central Silk Board for a period of three years from the date of publication of the notification, subject to provisions of the Act.

[Placed in Library, See No. LT 7609/17/22]

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PRAKASH):** Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, Ballabgarh, for the year 2021-2022.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Cement and Building Materials, Ballabgarh, for the year 2021-2022.

[Placed in Library, See No. LT 7610/17/22]

- (2) A copy of the following notifications (Hindi and English versions) under sub-section (3) of Section 35 of the Footwear Design and Development Institute Act, 2017:-

(i) The Ministry of Commerce and Industry, Footwear Design and Development Institute, Executive Director Recruitment (Amendment) Rules, 2022 published in Notification No. S.O.1699 (E) in Gazette of India dated 7<sup>th</sup> April, 2022.

(ii) The Ministry of Commerce and Industry, Footwear Design and Development Institute, Managing Director Recruitment (Amendment) Rules, 2022 published in Notification No. G.S.R. 594(E) in Gazette of India dated 22<sup>nd</sup> July, 2022.

(iii) The Ministry of Commerce and Industry, Footwear Design and Development Institute, Secretary Recruitment (Amendment) Rules, 2022 published in Notification No. S.O.1700 (E) in Gazette of India dated 7<sup>th</sup> April, 2022.

[Placed in Library, See No. LT 7611/17/22]